

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.82 of 2017 (SZ)

Appellant(s)

M/s. Mahalakshmi Agencies
Rep by its Prop. K. Mahalakshmi
D.No. 3 (2A) Dr. Rajendra Prasad
Road, Chrompet, Chennai 44.

Respondent(s)

Vs Tamil Nadu Pollution Control Board,
Rep by its Chairman, Anna Salai,
Guindy, Chennai – 32 and others.

Legal Practitioners for Appellant(s)

M/s Babu Muthumeeran, J. Subbiah
& V. Dinesh

Legal Practitioners for Respondents

Mrs. H. Yasmeen Ali for R1 and R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.11.2017 Appellant counsel present. R1, R2 counsel present. On request, reply of R1, R2 call on 14.11.2017 NFA. (Tmt. Meena Satheesh) Registrar